

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price	INR 10.75/- (Rupees Ten and Seventy Five Paisa Only)		INR 10.75/- (Rupees Ten and Seventy Five Paisa Only)	
7.2	Aggregate No. of Shares Tendered	14,43,000 Equity Shares*		12,76,552 Equity Shares	
7.3	Aggregate No. of Shares Accepted	14,43,000 Equity Shares*		12,76,552 Equity Shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Shares)	INR 1,55,12,250/- (Rupees One Crore Fifty Five Lakh Twelve Thousand Two Hundred and Fifty Only)		INR 1,37,22,934/- (Rupees One Crore Thirty Seven Lakh Twenty Two Thousand Nine Hundred Thirty Four Only)	
7.5	Shareholding of the Acquirer before Public Announcement Mr. Aditya Vikram Kanoria ("Acquirer 1")	No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
		4,50,347	8.11%	4,50,347	8.11%
	Mr. Mandeep Singh ("Acquirer 2")	4,16,782	7.51%	4,16,782	7.51%
7.6	Shares acquired/ to be acquired by way of Share Purchase Agreement Mr. Aditya Vikram Kanoria ("Acquirer 1")	8,64,825	15.58%	8,64,825	15.58%
	Mr. Mandeep Singh ("Acquirer 2")	8,64,825	15.58%	8,64,825	15.58%
7.7	Shares acquired by way of Open Offer Mr. Aditya Vikram Kanoria ("Acquirer 1")	7,21,500*	13.00%*	6,39,700	11.53%
	Mr. Mandeep Singh ("Acquirer 2")	7,21,500*	13.00%*	6,36,852	11.47%
7.8	Shares acquired after Detailed Public Statement ("DPS") a) No. b) % of Equity Share Capital c) Price of Shares acquired	Nil Nil Nil		Nil Nil Nil	
7.9	Post Offer shareholding of the Acquirer	No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
	Mr. Aditya Vikram Kanoria ("Acquirer 1")	20,36,672	36.70%	19,54,872	35.22%
	Mr. Mandeep Singh ("Acquirer 2")	20,03,107	36.09%	19,18,459	34.57%
7.10	Pre & Post Offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	a) No. b) % of Equity Share Capital	29,53,221 59.21%	15,10,221 27.21%	29,53,221 59.21%	16,76,669 30.21%

* Assuming full acceptance in the Open Offer.

8. The Acquirers severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and registered office of the Target Company.

Capitalized terms used in this Advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated 11.09.2021

Issued by Manager to the Offer on behalf of the Acquirer:



Fastrack Finsec
Category-I Merchant Banker

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 Website: www.tfinssec.com
 Contact Person: Mr. Vikas Kumar Verma
SEBI Reg. No.: IN/M000012500
CIN: U65191DL2010PTC200381

Fasttrack Finsec Private Limited
Place: New Delhi
Date: October 07, 2021